

(17)

No.A-36013/1/2008-Admn. I (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

New Delhi, dated the 25th November, 2009

Order No.113/2009

As per the orders of the Competent Authority, the order of even number dated 18.11.2009 delegating financial and administrative powers to Shri E.S. Narayan, Under Secretary, stands withdrawn w.e.f. 18.11.2009. The order No.74/2008 dated 9.9.2008 of even number delegating financial and administrative powers to Shri C.O. Rajan, Deputy Secretary will continue in force until further orders.



(M.K. Sharma)
Additional Legal Adviser (Admn.)

1. Shri C.O. Rajan, Deputy Secretary (Admn.);
2. Shri E.S. Narayan, Under Secretary, Department of Legal Affairs;
3. The Controller of Accounts, Ministry of Law & Justice;
4. The Pay & Accounts Officer, Department of Legal Affairs;
5. PS to MLJ/PPS to Adviser to MLJ/PS to Law Secretary/PS to Additional Secretaries/PS to AS&FA/PS to JS(PG)/PA to CVO;
6. PA to Director & CPIO/DS(F)/PA to DS/US(A); and
7. I.F. Section/Cash Officer, Cash (LA)/SO (Admn.II/III/IV)/Implementation Cell/Judicial Cell/Order folder/Spare copies.